

In the High Court of Judicature, Bombay.

Now day, the 6 day of March 1864.

SPECIAL APPEAL No. 905 of 1864

Bawaji bin Manaji Surwar
of the Satara District
(Original Plaintiff.)

Appellant

versus

Kreshnaji bin Papooji
Savar of the Satara District
(Original Defendant.)

Respondent

Rs. 12-0-0

The claim in the Original Suit was to recover possession of certain land alleged to have been let to the Defendant by the Plaintiff and to be wrongfully detained by the former.

In Appeal No. 905 of 1864 the Judge of the District of Satara pronounced the Decree of the Plaintiff at Puntapur who had thrown out the claimant on a demand of the same by the Plaintiff he confirmed the decree of the Plaintiff.

A Special Appeal was preferred in the High Court on the grounds that the decision of the District judge is contrary to law in that.

a. The lower Court has not inquired into

into the genuineness or otherwise of the
document N^o 6.

6. It was wrong to award half of the
land in dispute to Respondent, no
partnership being proved to exist
between him and the appellant.

At the Court
Conferred the decree of the District
Judge with costs.

R Couch

H. Weston.

A. W. Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 905
of 1864 against the decision of the *Dist. Judge* of the
District of *Satara* and disposed of on the *6th March 1865*
by *confirming the same.*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Moff's Court</i> (including <i>v. Feet</i>)	6	59		
In the <i>Judge's Court</i>	5	58		
			11	115

IN THIS COURT.

Stamp for Memorandum of Special Appeal	1	"	"	
Stamps for copies of Decree and Judgment	2	8	"	
Stamp for Vukalutnama	2	"	"	
Stamp of an application to enter the name of the Appellant's heir	"	"	"	
Batta for Process and Postage	1	2	"	
Sectioner's Fee	"	12	"	
Vukeel's Fee	"	59		
			7	119

Rupees.... 19 7 2

BY THE RESPONDENT—

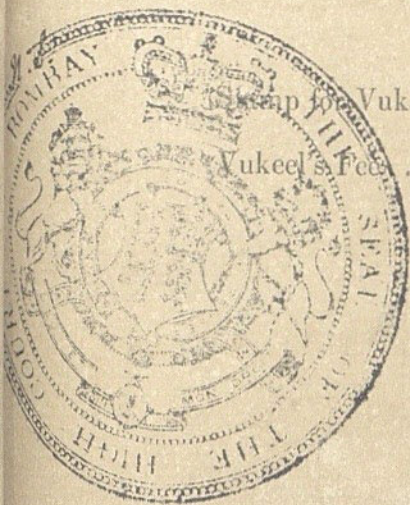
IN THE DISTRICT.

In the <i>Munsiff's Court</i>	6	99		
In the <i>Judge's Court</i>	8	85	15	22

IN THIS COURT.

Stamp for Vukalutnama	2	"	"	
Vukeel's Fee	"	59		
			2	59

Rupees.... 17 7 11



W. J. ...
Sealer
The 6th day of March 1865.

W. J. ...
Registrar